A World Bank support project has also been approved that will incentivise the States on the basis of *inter alia*, reduction in open defecation.

(d) and (e) The SBM(G) guidelines provide that the suggested approach is community led and community saturation approach focusing on collective behavioural change. However, given the socio-cultural diversity in India, the Government of India does not prescribe any one approach, and the States are free to choose any approach that is best suited to them.

Utilisation of funds released under SBM-G

1518. DR. K.V.P. RAMACHANDRA RAO: Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) whether it is a fact that the States have not fully utilised the funds released under the Swachh Bharat Mission (SBMG) during the last two years;
 - (b) if so, the details thereof; and
- (c) whether Government is taking any steps to advise the States to fully utilise the funds released under SBM-G;

THE MINISTER OF STATE IN THE MINISTRY OF DRINKING WATER AND SANITATION (SHRI RAMESH CHANDAPPA JIGAJINAGI): (a) and (b) State/UT-wise, Central share released and utilised during the last 2 years as per Integrated Management Information System (IMIS) of the Ministry is given in the Statement (*See* below).

(c) A number of steps have been taken to ensure that there are no unutilized funds. The implementation bottlenecks have been removed, and a number of trainings held to build capacities at the grassroot level. There is also an inbuilt provision in the Swachh Bharat Mission (Gramin) guidelines, regarding reduction in eligibility for further fund release in subsequent year, should there be higher unspent balance, which brings financial discipline. In fact, many of the States incurred higher expenditure than available funds (through higher State share or other means) to continue the momentum of the programme in 2015-16.

Statement

Details of State/UT-wise, Central share released and utilised during last two years

(₹ in crore)

States/UTs	2014-15		2015-16	
	Released	Utilised	Released	Utilised
1	2	3	4	5
Andaman and Nicobar Islands	0.00	0.00	3.40	0.00
Andhra Pradesh	116.10	93.96	234.17	292.09

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1	2	3	4	5
Arunachal Pradesh	14.61	14.37	38.71	29.22
Assam	185.78	121.24	474.27	484.35
Bihar	0.00	104.59	221.55	325.59
Chhattisgarh	28.12	17.72	144.72	263.19
Dadra and Nagar Haveli	0.00	0.00	0.00	0.00
Goa	0.00	0.00	1.05	4.83
Gujarat	156.07	157.46	478.22	575.90
Haryana	5.93	61.52	32.76	72.27
Himachal Pradesh	130.17	30.57	4.37	71.42
Jammu and Kashmir	103.08	4.66	4.05	66.92
Jharkhand	23.05	75.73	97.32	262.77
Karnataka	312.54	441.03	450.77	444.21
Kerala	33.97	21.97	8.50	17.03
Madhya Pradesh	0.00	224.13	374.33	803.06
Maharashtra	236.11	258.18	567.45	644.49
Manipur	9.18	20.23	44.19	53.48
Meghalaya	0.00	38.13	35.65	56.13
Mizoram	0.00	2.62	3.32	6.66
Nagaland	20.87	1.33	10.83	28.10
Odisha	65.84	107.41	571.50	1197.06
Puducherry	2.00	0.00	4.40	0.00
Punjab	0.00	8.15	38.70	59.34
Rajasthan	271.57	312.39	938.73	1287.23
Sikkim	3.89	5.19	6.12	5.90
Tamil Nadu	205.12	138.09	78.94	560.44
Telangana	105.62	46.55	128.39	157.53
Tripura	50.65	16.91	38.89	52.89
Uttar Pradesh	237.99	257.43	565.39	571.91
Uttarakhand	40.52	43.80	49.37	71.67
West Bengal	371.52	469.16	712.92	904.79
	2730.30	3094.53	6362.96	9370.47

Source: Integrated Management Information System, SBM-G, MDWS